## Annexure - 4

Name of the corporate debtor: C. Mahendra Exports Limited

Date of commencement of Liquidation: 29 July 2025 List of Stakeholders as on: 20 November 2025

## List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted										
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	MUFG Intime India Pvt Ltd	19/08/25	10,94,647	10,94,647	Share Registry Maintenance	No	NA	No	0.00%	No	No	-	-	
2	The Panchratna Co- operative Housing Society Ltd	02/09/25	25,99,450	25,99,450	Society dues	No	NA	No	0.00%	No	No	-	-	
3	Nagindas Mansion C.H.S. Ltd.	03/09/25	33,72,998	33,72,998	Society dues	No	NA	No	0.01%	No	No	•	-	
4	Bharat Diamond Borse (BDB)	07/12/24	3,37,53,626	3,29,61,010	Society dues	No	NA	No	0.05%	No	No	7,92,616	-	Note -1
5	Central Depository Services (India) Limited (CDSL)	02/01/25	13,21,428	13,21,428	Depository Charges	No	NA	No	0.00%	No	No	1	-	Note -1
6	Prasad Chambers Premises Co.op Society Ltd.	03/09/25	25,22,802	25,22,802	Society dues	No	NA	No	0.00%	No	No	-	-	
	Total		4,46,64,951	4,38,72,335					0.07%			7,92,616	-	

## Note

The stakeholder has not submitted their claims during Liquidation Process. Accordingly, the claims submitted during CIRP period has been deemed to be submitted under Section 38, and accordingly included in the list of stakeholders.